



GOVT OF BIHAR
CASE & PROSECUTION DEPT.
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Filed by the candidate along with Nomination Paper

Before the Returning Officer

BIHAR

For election to (Name of the House) ...

From 234, WAZIRGANJ Constituency (Name of the Constituency)

I, BIRENDRA SINGH son/daughter/wife of LATE YUGESHWER SINGH
Aged 60 years, resident of AT+PO- PUNAR P.S ATRI DIST- GAYA (BIHAR)
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by BHARATIYA JANTA PARTY (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	BICPS 7592G	2013-14 (F.Y)	Rs. 300000 = 00 Rs. 250000 = 00 (AGRI CULTURE)
2.	Spouse-	NIL	N/A	
3.	Dependent 1	NIL	N/A	
4.	Dependent 2	NIL	N/A	
5.	Dependent 3	NIL	N/A	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	341, 347, 386, 408, I-P.C (EXTORTION CRIMINAL BREACH OF TRUST)
(b)	Name of the court, Case No. and Date of order taking cognizance :	C.J.M, GAYA, ATRI P.S CASE NO. 80/98 08.07.2005
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	NIL

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	NIL

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(c) Punishment imposed:

NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	DEC-13 RS= 19400=00	RS= 12300=00	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), S.B.I. Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	MANPURSVA/C-20023019007 DEC-13 RS= 1096=00 S.B.I. BIHAR VIDHANSHABHA S.VA/CNO-20015881528	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	RS= 193179=00 DEC-13	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	L.I.C OF INDIA RS= 20041=00	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	YEAR-2008 RS= 486000=00 (COST VALUE) 2011 RS= 992750 (NIL) 2013 RS= 1098878=00	BR2F= 3828 BELLRO) ") NIL BRO 10C-63PP (SCERPI0) ") BR02V- 6200 (")			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value) (PERSONAL WEARING)	GOLD- 206M RS= 62000=00	GOLD- 2006M RS= 620000=00 SILVER- 5006M RS= 25000=00	NIL	NIL	NIL

2
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(viii)	Any other assets such as value of N.P BORE -315	RIFLEONE RS: 65000=00	NIL	NIL	NIL	NIL
(ix)	Gross Total value	RS: 2918303=00	RS: 657300=00	NIL	RS: 20041=00	NIL

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land AT+PO- Location(s) P-J - Survey number(s) DIST-	PUNAR ATRI GAYA	NIL	PUNAR ATRI GAYA	NIL	NIL
	Area (Total measurement in acres)	22, ACRE	NIL	09, ACRE	NIL	NIL
	Whether inherited property (Yes or NO)	YES	NIL	YES	NIL	NIL
	Date of purchase in case of self acquired property	N/A	NIL	N/A	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	N/A	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	N/A	NIL	NIL	NIL	NIL
	Approximate Current market value	RS: 440,0000=00	NIL	10,00000=00	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL

3
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	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	PUNAR ATRI GAYA	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	10, DICMEL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	08, DICMEL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	YES	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	N/A	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	N/A	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	N/A	NIL	NIL	NIL	NIL
	Approximate Current market value	RJ= 500000=00	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	RJ= 4900000=00	NIL	RJ= 1000000=00	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or Institution Amount outstanding Nature of loan	DEC-2013 P.N. ATRI RJ= 301133=00 BANK OF BARODA DEC-13, MANPUR RJ= 329954=00 S.B.I GAYA BAZAR	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

4
9/12/2013

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	RS= 1377966=00	NIL	NIL	NIL	NIL
(ii)	Government Dues: PERSONAL LOAN Dues to departments dealing with government accommodation FOUR/W SCARDIO DEC-13 RS= 204000=00 LEGISLATIVE ASSEMBLY.	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	RS= 204000=00	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- a. Self..... M.L.A.
b. Spouse HOUSE WIFE

(8) My educational qualification is as under: NAME OF COLLEGE - A.N. COLLEGE GAYA, BIHAR
B.A, MAGADH UNIVERSITY, BODH GAYA - 1974 BIHAR

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. BIRENDRA SINGH
2.	Full postal address	AT+PO- PUNAR P.S- ATRI- DIST- GAYA
3.	Number and Name of the constituency and state	234, WAZIRGANJ, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	GHARATIYA JANTA PARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NOT APPLICABLE

5
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(c) Total number of Pending cases where the court (s) have taken cognizance		ONE				
5. PAN of		Year for which last Income Tax Return filed		Total Income Shown		
(a) Candidate		2013-14 (FY)		RS: 300000=00		
(b) Spouse:		N/A		RS: 250000=00 (AGRICULTURE)		
(c) Dependents		N/A		N/A		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	RS: 2918303=00	657300=00	NIL	RS: 20041=00	NIL
B.	Immovable Asset	RS: 4900000=00	NIL	RS: 1000000=00	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	N/A	N/A	N/A	N/A	N/A
(ii)	Approximate Current Market Price of Asset (Total Value)	N/A	N/A	N/A	N/A	N/A
7. Liabilities LEGISLATIVE						
(i)	Government dues (Total)	RS: 204000=00	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	RS: 1377966=00	NIL	NIL	NIL	NIL
8. Highest educational qualification: NAME OF COLLEGE- A. N. COLLEGE GAYA (B.A.) MAGDH UNIVERSITY BODHO GAYA- 1974 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Daltong this the 19 day of 12 2013

I, Sush,
being examined before me by
who is identified by
I have satisfied myself by examining
the deponent that she understands the
contents of the affidavit and has
been read over & explained to her
which she has acknowledged to be correct
Date: 19/12/13

Daltong
HIGH COURT

DEPONENT

Signature of deponent
Sush
R.N. 16/11/13
Date: 19/12/13

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.